

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.690 of 2020**

**IN THE MATTER OF:**

**Phoenix ARC Pvt. Ltd.  
(Trustee of Phoenix Trust FY - 14 - 9)**

**...Appellant**

**Versus**

**Nagaur Water Supply Company Pvt. Ltd.**

**...Respondent**

**For Appellant:                    Shri Amit Singh Chadha, Sr. Advocate with Shri  
Suresh Dutt Dobhal and Shri Nirmal Goenka,  
Advocates**

**For Respondent:                Shri Pradhuman Gohil Ranu, Ms. Tanya  
Srivastava and Ms. Jasleen Bindra, Advocates**

**ORDER**  
**(Virtual Mode)**

**28.01.2021**            Heard Counsel for both sides.

Parties may file brief written submissions not more than five pages with regard to oral submissions they have made before us, within a week.

Reserved for Judgement.

[Justice A.I.S. Cheema]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

*rs/md*